

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2023, 02:30 P.M.

IA No. 06 of 2020 IN
CP No.02/GB/2019

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

Name of the Company	Dr. (Mrs.) Natasha Gohain Vs. M/s G.M. Hospital Pvt. Ltd. 2. Smt. Atsunpla F. Gohain & 3. Mr. Bimal Ch. Deori.
Under Section	U/s 213 of The Companies Act, 2013 read with rule 11 & 14 of NCLT Rules, 2016.

For Petitioner (s) : Mr. Biman Debnath, PCS.

For Respondent (s) : Mr. P.P.Dutta, Adv.R-1&2.
Mr. S.A. Borbhuyan, Adv, R-3

ORDER

Ms. Payal Agarwal representing as proxy counsel of Mr. Biman Debnath Learned PCS appearing for applicant is present along with Mr. P.P. Dutta for R1 and R2 and Mr. S.A. Borbhuyan for R3 are present.

List this matter before regular Bench on **02.11.2023**.

Sd/-
Shri K.K.Singh
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)